ui) and (e) The steps taken by the Government to increase- the- off-lake of iron ore'for exports'-include infrastructural development such as deepening of Madras Outer Harbour, increased exports through, Paradip Port, exploration of new markets fsuch as in West Asia & Turke) and negotiations for increase in contracted quantities for export to traditional markets. MMTC has been able to negotiate a 33 per cent increase over 1983-84 in contracted quantities for 1984-85 exports to Japan.

Extension of Punjab territorist activities to Delhi and Haryana

312. SHRI MUKHTIAR SINGH MALIK;

SHRI SYED AHMAD HASHMI;

Will the Minister of HOME AFFAIRS be pleased *to* state:

- (a) whether Government's attention has been drawn to news item appearing in the Indian Express of 9th April, 1984 to the effect that Punjab terrorists activities- had been extended to Delhi and Har yana;
- (b) whether the so-called Liberation Front has also threatened to kill various V.I.Ps of the country; and
- (c) if- so, what preventive measures are heing adopted¹ in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) The Government have seen the news item and have also received reports of threats to the security of V.I.Ps.

(c) Security by way of armed guards| Personal Security Officers has been pro vided. A close watch Ls maintained on the movements of suspicrbus persons and action under the provisions of law has also been taken.

पंजाब में हत्यायें

313. श्री कैलाश पति मिश्रः न्या नृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) पंजाब में राष्ट्रपित कासन लागू किये जाने के पश्चात कितनी हत्याए हुई हैं:
- (ख) ऐसे कितने मामले हैं जिनमें हत्यारों को पकड़ा नहीं जा सका : और
- (ग) ऐसे कितने मामले हैं जिनमें अपराधियों पर अदालतों में मुकदमा चल रहा है और ऐसे कितने मामले हैं जिनमें अपराधियों को अदालतों द्वारा सजा दी दी जा चुकी है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी॰ वॅकटसुख्यरया): (क) 7-10-83 से 21-4-84 तक की अवधि के दौरान, राज्य में हिसक घटनाओं में 178-व्यक्ति मारे गए।

(ख) और (ग) 21-4-84 तक की घटनाओं के सर्वध में 238 व्यक्ति गिरफ्तार किए गए। इस प्रकार के मामलों में अन्य अभियुक्तों को पकड़ने के प्रयत्न जारी हैं। इन घटनाओं के संबक्ष में दर्ज मामले जांच पड़ताल-की विभिन्न अवस्थाओं में हैं।

Leakage of gas from a pipeline Inside the Delhi Cloth Mills

- 314. SHRI SHANKAR SINH VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Governmet[^] attention has been drawn *to* the news item appearing in the Indian Express of 10th April, 1984 to the effect that due to the leakage of chlorine gas from a pipeline inside the Delhi Cloth Mill one hundred twenty five persons fell unconscious and the condition of four out of them was very serious;
 - (b) if so, the details thereof;
- (e) whether Government propose to inquire into this matter; and

(A) if so, what steps are being taken by Government to prevent recurrence of evenis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VENKATASUBBAIAH): (a) to (c) vernment have seen the news item. The Delhi Administration has reported that on 9-4-84 the Plant Operator of the Mill was fitting the rubber pipe with outlet halve of the chlorine cylinder, which was iying in the alley between the Dye House Building and Weaving Department Building. While in the process of fixing the pipe line with the chlorine cylinder, chlo-ide gas leaked out and 110 workers, who were either passing through the alley or working in the Dye House and Weaving Departments, inhaled the leaked chlorine gas which caused nausia and vomitting. All, except six workers, were discharged in the afternoon of 9-4-84, after treatment from the Hospitals. Three workers were later on discharged on 10-4-84. Out of the remaining three workers one was discharged on 17-4-84 and another on 18-4-84. Only one worker is under treatment at Employees State Insurance Hospital. Basaidarapur. Delhi. It has been furthe) reported that the rubber pipe line was found raptured al a distance of about 8 inches from its inlet side and was lying on the floor un-connected from the valve of the chlorine cylinder. The Adminislia-lion has also stated that the Police has registered a case against the management of this Factory and that the case is under investigation.

fd) The matter is being taken up with the concerned Ministry for appropriate action.

315. [Transferred to the Sth Max. 1984]

Industrial licences for setting up projects

316. SHRIMATI MONIKA DAS: Will the Minister of INDUSTRY be pleased to

t;i) what are the names of the. projects for which industrial licences hav: been issued during the last three years in the country,

- (b) what is the cost of each project:
- (c) the number of licencees who have sel up industries; and
- (d) the number of licencees who have so far not set up indusries and the reasons therefor?

THE MINISTER *OF* STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) Under the provisions of the Industries (Development & Regulation) Act, 1951 industrial licences were granted during the years 1981 to 1983. Details, such as, name and address of the undertaking, kem of manufacture, capacity and location, in respect of industrial licences issued are being published regularly by ihe Indian Investment Centre in their Monthly News Letter'. Copies of this publication are available in the Parliament Library.

- (b) Statistics regarding project wise costs are not being maintained centrally in the Secretariat for Industrial Approvals in the Department of Industria) Development.
- (c) and (d) An Industrial licence is granted with an initial validity period of two years and two extensions of one year each are also allowed on justifiable grounds. It generally takes about three to four years for an industria! project to fructify. The gestation period. however, varies from industry to industry. If the holder of an industrial licence fails to implement the industrial licence within its validity period, the same is revoked. Out of 19X3 industrial licences granted during the years 1981 to 1983. 752 industria¹ licences were granted for carryingon-bus ness. Out of the remaining 1231 Indust licences 218 industrial licences have sine been implemented and 6 industrial licences have been revoked. The rest of the industrial licences would be at various stages of implementation.